

## **Telangana Govt gets NHRC notice over student dragging issue**

<https://www.uniindia.com/news/india/telangana-govt-gets-nhrc-notice-over-student-dragging-issue/3133310.html>

New Delhi, Jan 29 (UNI) The National Human Rights Commission (NHRC) on Monday sought a report from the Telangana government regarding a video where female police officials were seen dragging a protesting student by her hair in the Ranga Reddy district. In a notice issued to the Chief Secretary and the Director General of Police in Telangana, the NHRC requested a detailed report within four weeks. The report should include information on the actions taken and the health status of the victim girl, it said. The NHRC has taken suo motu cognizance of a media report on a video clip showing lady police officials dragging a protesting student by her hair in the Ranga Reddy district of the state during an agitation by some students of Professor Jayashankar Telangana State Agricultural University (PJTSAU) on January 24. The video of the reported incident has gone viral on social media. The commission has observed that if the contents of the media report are true, they raise serious issues of the violation of human rights of the victim girl, as mentioned in a statement, the NHRC said. According to the media report, published on January 25, the students were protesting against a decision of the State Government to allocate 100 acres of land belonging to the university for the construction of the new High Court complex.

## **Cyberabad lady cop who dragged girl student by hair suspended**

<https://www.daijiworld.com/news/newsDisplay?newsID=1162995>

Hyderabad, Jan 29 (IANS): A lady police constable who dragged a girl student by hair during a protest in Hyderabad last week has been suspended.

Cyberabad Police Commissioner Avinash Mohanty on Monday ordered suspension of the constable serving at Rajendranagar police station.

The action came on a day when National Human Rights Commission (NHRC) has issued a notice to Telangana government. The Commission sought a detailed report on the incident within four weeks.

The state government has also been asked to inform about the action taken against the police officials involved.

The NHRC took suo moto cognizance of a media report on a video clip showing lady police officials dragging a protesting student by her hair in the Ranga Reddy district during an agitation by some students of the Professor Jayashankar Telangana State Agricultural University (PJTSAU) on January 24.

The video of two policewomen on a scooty chasing a female protestor and the one riding pillion pulling her by her hair went viral.

The girl, an activist of ABVP, fell down.

The incident occurred during a protest by ABVP against the allotment of university land for construction of the High Court. Cyberabad Police had ordered an inquiry into the incident.

## **NHRC notice to Telangana government over media reports of lady police officers dragging girl student by hair**

<https://www.aninews.in/news/national/general-news/nhrc-notice-to-telangana-government-over-media-reports-of-lady-police-officers-dragging-girl-student-by-hair20240129165309/>

New Delhi [India], January 29 (ANI): The National Human Rights Commission (NHRC) sent notice to the Telangana government over media reports of lady police officials dragging a girl student by her hair in the Ranga Reddy district on Monday. The NHRC sought a detailed report within four weeks, including action taken against the responsible police officials. It has taken suo motu cognizance of a media report on a video clip showing lady police officials dragging a protesting student by her hair during an agitation on January 24.

Notably, the protest was staged by some of the students of Professor Jayanshankar Telangana State Agricultural University (PJTSAU). The Commission observed that the contents of the media report, if true, raised the serious issue of a violation of the human rights of the victim girl. Accordingly, it issued notices to the Chief Secretary and the Director General of Police, Telangana. The report sought should include the action taken and the health status of the victim girl.

According to the media report carried on January 25, the students were protesting against a decision by the state government allocating 100 acres of land belonging to the university for the construction of the new High Court complex.

The video of the reported incident went viral on social media. Meanwhile, the video triggered public outrage and as the police action drew heavy criticism from the opposition, Rajendranagar police issued a clarification stating that the action by two lady constables was unintentional and they wanted to grab the woman protestor's hand. Opposition leaders, including Bharat Rashtra Samithi (BRS) MLC Kalvakuntla Kavitha, raised serious concerns over police brutality and demanded stern action. (ANI)

## **Telangana: NHRC Takes Suo Motu Cognizance Of Viral Video Of Policewoman Dragging Girl By Hair In Ranga Reddy**

<https://www.freepressjournal.in/india/telangana-nhrc-takes-suo-motu-cognizance-of-viral-video-of-policewoman-dragging-girl-by-hair-in-ranga-reddy>

<https://www.republicworld.com/india/nhrc-issues-notice-to-telangana-govt-after-video-of-woman-cop-dragging-girl-by-hair-goes-viral/>

<https://www.latestly.com/agency-news/india-news-nhrc-notice-to-tgana-govt-over-woman-cops-dragging-student-by-her-hair-5725557.html>

A detailed report sought within four weeks including action taken against the responsible police officials.

The National Human Rights Commission, NHRC, India has taken suo motu cognizance of a media report on a video clip showing lady police officials dragging a protesting student by her hair in the Ranga Reddy district of Telangana during an agitation by some students of the Professor Jayanshankar Telangana State Agricultural University (PJTSAU) on 24th January, 2024. The video of the reported incident has gone viral on social media.

Report, if true, raise serious issue of violation of human rights: NHRC

The Commission has observed that the contents of the media report, if true, raise serious issue of violation of human rights of the victim girl. Accordingly, it has issued notices to the Chief Secretary and the Director General of Police, Telangana calling for a detailed report in the matter within 4 weeks. It should also include the action taken report and health status of the victim girl.

According to the media report, carried on 25th January, 2024, the students were protesting against a decision of the State Government allocating 100 acres of land belonging to the university, for the construction of the new High Court complex.

## **NHRC notice to T gana govt over woman cops 'dragging' student by her hair**

<https://www.theweek.in/wire-updates/national/2024/01/29/des45-nhrc-tgana-student.html>

New Delhi, Jan 29 (PTI) The NHRC has sent a notice to the Telangana government and the state's police chief over media reports that some policewomen allegedly dragged a female student by her hair during an agitation by some students in Ranga Reddy district, officials said on Monday.

The National Human Rights Commission (NHRC), in a statement, observed that the content of the media report, if true, raises a serious issue of violation of human rights of the student.

The NHRC has sought a detailed report, including details of action taken against the police officials responsible for the alleged incident, within four weeks, the rights panel said in a statement.

The NHRC has taken suo motu cognisance of a report on a video clip purportedly showing policewomen "dragging a protesting student by her hair in Ranga Reddy district of Telangana during an agitation by some students of the Professor Jayashankar Telangana State Agricultural University (PJTSAU) on 24th January, 2024," it said.

The video has since gone viral on social media, the NHRC said.

Accordingly, it has issued notices to the chief secretary and the director general of police of Telangana, seeking a detailed report on the incident within four weeks. It should also include the action taken report and health status of the girl, it added.

According to the report, carried on January 25, the students were protesting against a decision of the state government allocating 100 acres of land belonging to the university, for the construction of the new High Court complex, the statement said.

## **NHRC issues notice to Telangana govt. after policewoman drags girl student by hair**

<https://www.thehindu.com/news/national/telangana/nhrc-issues-notice-to-telangana-govt-after-policewoman-drags-girl-student-by-hair/article67789187.ece>

The National Human Rights Commission (NHRC) on January 29 issued a notice to the Telangana government over an incident in which a policewoman dragged a girl student by her hair.

The matter came to light when the video clip of the purported incident in the Ranga Reddy district went viral on social media. The incident happened on January 24, during an agitation by some students of the Professor Jayashankar Telangana State Agricultural University (PJTSAU), against the State government's decision to allocate 100 acres of land belonging to the university, for constructing a new High Court complex.

The commission observed that the incident raised concerns of violation of human rights of the victim. Accordingly, it has issued notices to the Chief Secretary and the Director General of Police, Telangana, calling for a detailed report in the matter within four weeks. It should also include the action taken report and health status of the victim girl, the NHRC said.

## **Cyberabad lady cop who dragged girl student by hair suspended [details]**

<https://www.ibtimes.co.in/nhrc-notice-tgana-over-woman-cop-dragging-girl-student-by-hair-details-865731>

A lady police constable who dragged a girl student by hair during a protest in Hyderabad last week has been suspended.

Cyberabad Police Commissioner Avinash Mohanty on Monday ordered suspension of the constable serving at Rajendranagar police station.

The action came on a day when National Human Rights Commission (NHRC) has issued a notice to Telangana government. The Commission sought a detailed report on the incident within four weeks.

The NHRC took suo moto cognizance of a media report on a video clip showing lady police officials dragging a protesting student by her hair in Ranga Reddy district during an agitation by some students of the Professor Jayashankar Telangana State Agricultural University (PJTSAU) on January 24.

The video of the reported incident went viral on social media.

The Commission observed that the contents of the media report, if true, raise serious issue of violation of human rights of the victim girl.

It issued notices to the Chief Secretary and the Director General of Police, calling for detailed reports in the matter within four weeks. It should also include the action taken report and health status of the victim girl.

The incident occurred when the students were protesting against a government order allocating 100 acres of the land belonging to the university for the construction of the new High Court complex.

## **NHRC seeks report from Telangana over video of police dragging woman student by her hair**

<https://thesouthfirst.com/telangana/nhrc-seeks-report-from-telangana-over-video-of-police-dragging-woman-student-by-her-hair/>

Meanwhile, the police said the woman constable seen in the viral video had been suspended pending an ongoing investigation.

The National Human Rights Commission (NHRC) has taken suo motu cognizance of a video clip showing woman police officials dragging a protesting student by her hair in the Rangareddy district of Telangana.

The clip was said to have been recorded during an agitation by some students of Professor Jayashankar Telangana State Agricultural University (PJTSAU) on 24 January 2024. The video of the reported incident had gone viral on social media.

The commission on Monday, 29 January, said in a statement, “The contents of the media report, if true, raise a serious issue of violation of human rights of the victim woman.”

Accordingly, it has issued notices to the Telangana chief secretary and the director general of police, calling for a detailed report on the matter within four weeks. It should also include the action-taken report and health status of the victim, said the NHRC.

According to reports, the students were protesting against a decision of the Telangana government to allocate 100 acres of land belonging to the university for the construction of a new high court complex.

Constable suspended

Rajendranagar Police Station’s Inspector B Nagendra Babu told South First, “The constable sitting pillion on the two-wheeler and seen pulling the hair of the student is Ayesha. She has been placed under suspension.”

He added, “The constable has been working for three years in the same police station and will continue to be under suspension until the investigation is completed.”

The victim has been identified as the ABVP’s Telangana secretary Ch Jhansi. A first-year LLM student of PJTSAU, she had been on strike along with others for 16 days against a government order (GO 55) to construct a new building for the high court on the varsity’s agri-biodiversity land.

Her friends told South First that she had sustained scratches as she fell on the road and was given first aid and glucose.



She is feeling better now and is expected to be available to share her opinion on the incident in a few days, they said.

## **NHRC serves notice to govt. on cops dragging protesting student by hair**

<https://www.thehindu.com/news/national/telangana/nhrc-serves-notice-to-govt-on-cops-dragging-protesting-student-by-hair/article67789086.ece>

The National Human Rights Commission (NHRC), India has served notices on the Chief Secretary and DGP of Telangana State over media reports of a woman student being dragged by the hair while she was protesting at Professor Jayashankar Telangana State Agricultural University (PJTSAU). The commission called for a detailed report in the matter within four weeks.

The NHRC has taken suo motu cognizance of a media report on a video clip showing lady police officials dragging a protesting student by her hair in Rangareddy district of Telangana during an agitation by some students of the PJTSAU on January 24, said an official release.

“The video of the reported incident has gone viral on social media. The commission has observed that the contents of the media report, if true, raise serious issues of violation of human rights of the victim girl. Accordingly, it has issued notices to the Chief Secretary and the DGP of Telangana, calling for a detailed report in the matter within four weeks,” said the release, further mentioning that it should also include the action taken report and health status of the victim girl.

According to the media report, carried on January 25, the students were protesting against a decision of the State government allocating 100 acres of land belonging to the university, for the construction of the new High Court complex. Two women constables from the Cyberabad police were seen pulling a student by her hair and dragging her while riding on a scooter. Meanwhile, Cyberabad Police Commissioner Avinash Mohanty on Monday suspended the two women constables of Rajendranagar police station involved in the incident.

## छात्रा को बाल पकड़कर खींचे जाने की घटना पर तेलंगाना सरकार को मानवाधिकार आयोग का नोटिस

<https://hindi.theprint.in/india/human-rights-commissions-notice-to-telangana-government-on-the-incident-of-girl-student-being-dragged-by-hair/657429/>

नयी दिल्ली, 29 जनवरी (भाषा) राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने तेलंगाना सरकार और राज्य पुलिस प्रमुख को इस खबर को लेकर नोटिस जारी किया है कि रंगा रेड्डी जिले में कुछ छात्रों के आंदोलन के दौरान एक छात्रा को कुछ महिला पुलिस कर्मियों ने कथित रूप से बालों से पकड़कर खींचा।

एनएचआरसी ने एक बयान में कहा कि अगर खबर सही है तो छात्रा के मानवाधिकार उल्लंघन का गंभीर मुद्दा है।

एनएचआरसी ने कहा कि उसने चार सप्ताह के अंदर विस्तृत रिपोर्ट मांगी है जिसमें कथित घटना के लिए जिम्मेदार पुलिस अधिकारियों पर कार्रवाई का ब्योरा शामिल हो।

एनएचआरसी ने एक वीडियो क्लिप पर आधारित खबर पर स्वतः संज्ञान लिया है जिसमें कथित रूप से महिला पुलिस कर्मियों को 24 जनवरी को प्रोफेसर जयशंकर तेलंगाना राज्य कृषि विश्वविद्यालय के कुछ छात्रों के आंदोलन के दौरान रंगा रेड्डी जिले में एक प्रदर्शनकारी छात्रा को उसके बाल पकड़कर खींचते हुए देखा जा सकता है।

उसने कहा कि राज्य के मुख्य सचिव और पुलिस महानिदेशक को नोटिस भेजकर घटना पर चार सप्ताह के अंदर विस्तृत रिपोर्ट मांगी गई है।

## छात्रा को बाल पकड़कर खींचने वाली महिला पुलिस कांस्टेबल को किया निलंबित

<https://jantaserishta.com/telangana/female-police-constable-who-pulled-student-by-hair-held-suspended-1176920>

हैदराबाद: पिछले हफ्ते हैदराबाद में एक विरोध प्रदर्शन के दौरान एक छात्रा को बाल पकड़कर खींचने वाली महिला पुलिस कांस्टेबल को निलंबित कर दिया गया है। साइबराबाद पुलिस आयुक्त अविनाश मोहंती ने सोमवार को राजेंद्रनगर पुलिस स्टेशन में सेवारत कांस्टेबल को निलंबित करने का आदेश दिया।

यह कार्रवाई उस दिन हुई जब राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने तेलंगाना सरकार को नोटिस जारी किया है। आयोग ने चार सप्ताह के भीतर घटना पर विस्तृत रिपोर्ट मांगी है। राज्य सरकार को इसमें शामिल पुलिस अधिकारियों के खिलाफ की गई कार्रवाई की जानकारी भी देने को कहा गया है।

एनएचआरसी ने 24 जनवरी को प्रोफेसर जयशंकर तेलंगाना राज्य कृषि विश्वविद्यालय (पीजेटीएसएयू) के कुछ छात्रों के आंदोलन के दौरान रंगा रेड्डी जिले में एक प्रदर्शनकारी छात्रा को बालों से पकड़कर महिला पुलिस अधिकारियों को घसीटते हुए एक वीडियो क्लिप पर मीडिया रिपोर्ट का स्वतः संज्ञान लिया। स्कूटी पर सवार दो महिला पुलिसकर्मियों द्वारा एक महिला प्रदर्शनकारी का पीछा करने और पीछे बैठी एक महिला को उसके बाल पकड़कर खींचने का वीडियो वायरल हो गया।

एबीवीपी की कार्यकर्ता लड़की नीचे गिर गई। यह घटना उच्च न्यायालय के निर्माण के लिए विश्वविद्यालय की भूमि के आवंटन के खिलाफ एबीवीपी के विरोध प्रदर्शन के दौरान हुई। साइबराबाद पुलिस ने घटना की जांच के आदेश दिए थे।

## महिला पुलिस अधिकारियों ने छात्रा को बाल पकड़कर घसीटा, मीडिया रिपोर्टों पर NHRC ने राज्य सरकार को दिया नोटिस

<https://jantaserishta.com/delhi-ncr/female-police-officers-dragged-the-student-by-her-hair-nhrc-gave-notice-to-the-state-government-on-media-reports-1175037>

नई दिल्ली: राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने सोमवार को रंगा रेड्डी जिले में महिला पुलिस अधिकारियों द्वारा एक छात्रा को बाल पकड़कर घसीटने की मीडिया रिपोर्टों पर तेलंगाना सरकार को नोटिस भेजा। एनएचआरसी ने चार सप्ताह के भीतर एक विस्तृत रिपोर्ट मांगी, जिसमें जिम्मेदार पुलिस अधिकारियों के खिलाफ की गई कार्रवाई भी शामिल है। इसने एक वीडियो क्लिप पर मीडिया रिपोर्ट का स्वतः संज्ञान लिया है जिसमें 24 जनवरी को एक आंदोलन के दौरान महिला पुलिस अधिकारियों को एक प्रदर्शनकारी छात्रा को बालों से खींचते हुए दिखाया गया है।

विशेष रूप से, विरोध प्रदर्शन प्रोफेसर जयनशंकर तेलंगाना राज्य कृषि विश्वविद्यालय के कुछ छात्रों द्वारा किया गया था। (पीजेटीएसएयू)। आयोग ने पाया कि मीडिया रिपोर्ट की सामग्री, यदि सच है, तो पीड़ित लड़की के मानवाधिकारों के उल्लंघन का गंभीर मुद्दा उठाया गया है। तदनुसार, इसने मुख्य सचिव और पुलिस महानिदेशक, तेलंगाना को नोटिस जारी किया। मांगी गई रिपोर्ट में की गई कार्रवाई और पीड़ित लड़की की स्वास्थ्य स्थिति शामिल होनी चाहिए।

25 जनवरी को आई मीडिया रिपोर्ट के अनुसार, छात्रा नए उच्च न्यायालय परिसर के निर्माण के लिए विश्वविद्यालय की 100 एकड़ भूमि आवंटित करने के राज्य सरकार के फैसले का विरोध कर रहे थे। कथित घटना का वीडियो सोशल मीडिया पर वायरल हो गया। इस बीच, वीडियो ने सार्वजनिक आक्रोश पैदा कर दिया और पुलिस की कार्रवाई की विपक्ष द्वारा भारी आलोचना की गई, राजेंद्रनगर पुलिस ने एक स्पष्टीकरण जारी किया जिसमें कहा गया कि दो महिला कांस्टेबलों द्वारा की गई कार्रवाई अनजाने में थी और वे महिला प्रदर्शनकारी का हाथ पकड़ना चाहते थे। भारत राष्ट्र समिति (बीआरएस) एमएलसी कल्वकुंतला कविता सहित विपक्षी नेताओं ने पुलिस की बर्बरता पर गंभीर चिंता जताई और कड़ी कार्रवाई की मांग की।

## पुलिस ने छात्रा को बाल पकड़कर खींचा, NHRC ने तेलंगाना सरकार से मांगा जवाब

<https://www.etvbharat.com/hi/!bharat/nhrc-notice-to-telangana-govt-over-woman-cops-dragging-student-by-her-hair-hin24012907332>

NHRC notice to Telangana govt : हैदराबाद में तेलंगाना हाईकोर्ट भवन के निर्माण के लिए कृषि विश्वविद्यालय की जमीन के आवंटन के खिलाफ विरोध प्रदर्शन के दौरान पुलिसकर्मी ने छात्रा का पीछा किया और उसके बाल खींचे. वीडियो वायरल होने पर एनएचआरसी ने तेलंगाना सरकार से जवाब मांगा है.

नई दिल्ली: राष्ट्रीय मानवाधिकार आयोग (एनएचआरसी) ने तेलंगाना सरकार और राज्य पुलिस प्रमुख को इस खबर को लेकर नोटिस जारी किया है कि रंगा रेड्डी जिले में कुछ छात्रों के आंदोलन के दौरान एक छात्रा को कुछ महिला पुलिस कर्मियों ने कथित रूप से बालों से पकड़कर खींचा.

एनएचआरसी ने एक बयान में कहा कि अगर खबर सही है तो छात्रा के मानवाधिकार उल्लंघन का गंभीर मुद्दा है. एनएचआरसी ने कहा कि उसने चार सप्ताह के अंदर विस्तृत रिपोर्ट मांगी है जिसमें कथित घटना के लिए जिम्मेदार पुलिस अधिकारियों पर कार्रवाई का ब्योरा शामिल हो.

एनएचआरसी ने एक वीडियो क्लिप पर आधारित खबर पर स्वतः संज्ञान लिया है जिसमें कथित रूप से महिला पुलिस कर्मियों को 24 जनवरी को प्रोफेसर जयशंकर तेलंगाना राज्य कृषि विश्वविद्यालय के कुछ छात्रों के आंदोलन के दौरान रंगा रेड्डी जिले में एक प्रदर्शनकारी छात्रा को उसके बाल पकड़कर खींचते हुए देखा जा सकता है.

उसने कहा कि राज्य के मुख्य सचिव और पुलिस महानिदेशक को नोटिस भेजकर घटना पर चार सप्ताह के अंदर विस्तृत रिपोर्ट मांगी गई है. बयान में कहा गया है कि 25 जनवरी को जारी रिपोर्ट के अनुसार, छात्रा नए उच्च न्यायालय परिसर के निर्माण के लिए विश्वविद्यालय की 100 एकड़ जमीन आवंटित करने के राज्य सरकार के फैसले का विरोध कर रहे थे.

## मानवाधिकार की राज्यस्तरीय वाद-विवाद प्रतियोगिता में SI अनिरुद्ध मैथानी अव्वल

<https://rajkajlive.com/si-anirudh-maithani-tops-in-state-level-debate-competition-on-human-rights/>

देहरादून। प्रत्येक वर्ष **राष्ट्रीय मानवाधिकार आयोग**, नई दिल्ली के दिशा-निर्देशानुसार पुलिस बल के मध्य मानवाधिकारों के प्रचार- प्रसार एवं चेतना लाने तथा पुलिस कर्मियों को आम जनमानस के मानवाधिकारों के प्रति संवेदनशील एवं जागरूक किये जाने के उद्देश्य से आज 17वीं राज्य स्तरीय वाद-विवाद प्रतियोगिता का आयोजन “क्या आतंकवाद/ अपराध मुक्त समाज के निर्माण के लिये मानवाधिकार, सुरक्षा बलों के कर्तव्य निर्वहन में बाधक ?” विषय पर पुलिस लाईन सभागार में किया गया। उक्त विषय पर पक्ष एवं विपक्ष पर बोलने वाले प्रतिभागियों द्वारा अपने-अपने विचार रखे गये।

वाद-विवाद प्रतियोगिता का तीन चरणों में आयोजन किया जाता है। प्रतियोगिता के प्रथम चरण में जनपद/पीएसी वाहिनीयों एवं द्वितीय चरण में परिक्षेत्र/पीएसी सैक्टर स्तर पर वाद-विवाद प्रतियोगिता के आयोजन के उपरान्त गढ़वाल परिक्षेत्र से 06, कुमाँऊ परिक्षेत्र से 06 एवं पीएसी मुख्यालय से 06 कुल 18 प्रतिभागियों का तृतीय / राज्य स्तरीय प्रतियोगिता हेतु चयन हुआ है।

प्रतियोगिता के सफल आयोजन हेतु तीन सदस्यीय निर्णायक मण्डल में अनिल के0 रतूड़ी ( सेवानिवृत्त पुलिस महानिदेशक एवं आयुक्त, सेवा का अधिकार आयोग, उत्तराखण्ड) अध्यक्ष एवं विष्मि सचदेवा रमन, पुलिस महानिरीक्षक, मुख्यालय, पुलिस मुख्यालय, उत्तराखण्ड तथा पुष्पक ज्योति, (सेवानिवृत्त पुलिस महानिरीक्षक) सदस्य निर्णायक मण्डल उपस्थित रहे।

प्रतियोगिता में निम्नलिखित प्रतिभागियों द्वारा प्रथम, द्वितीय एवं तृतीय स्थान प्राप्त किया गया

- 1- उपनिरीक्षक अनिरुद्ध मैथानी, टिहरी गढ़वाल- प्रथम
- 2- म0 हे0का0 ना0पु0 पूनम रानी, चमोली हाल एसडीआरएफ –द्वितीय
- 3- म0 का0 ना0पु0 प्रियदर्शनी इन्दिरा, ऊधमसिंहनगर- तृतीय

प्रथम, द्वितीय एवं तृतीय स्थान प्राप्त करने वाले प्रतिभागियों को नकद पारितोषिक एवं प्रतियोगिता में प्रतिभाग करने वाले समस्त प्रतिभागियों को प्रमाण पत्र एवं प्रतियोगिता में सवार्धिक अंक प्राप्त करने वाले गढ़वाल परिक्षेत्र की टीम को चल बैजयन्ती ट्रॉफी (Running Trophy) प्रदान की गई।

प्रतियोगिता का संचालन शाहजहाँ जावेद खान, पुलिस अधीक्षक, मानवाधिकार, पुलिस मुख्यालय, उत्तराखण्ड द्वारा किया गया। प्रतियोगिता के दौरान लोकजीत सिंह, पुलिस अधीक्षक (ग्रामीण), देहरादून, संजय उप्रेती, प्रतिसार निरीक्षक, पुलिस लाईन, जनपद देहरादून व अन्य अधिकारी/कर्मचारीगण मौजूद रहे।

## एनएचआरसी के डीएसपी श्री ईसम सिंह को सराहनीय सेवाओं के लिए राष्ट्रपति पुलिस पदक से पुरस्कृत

<https://krantiodishanews.in/49802/>

राष्ट्रीय मानव अधिकार आयोग, एनएचआरसी, भारत के अन्वेषण प्रभाग में तैनात पुलिस उपाधीक्षक श्री ईसम सिंह को गणतंत्र दिवस, 2024 के अवसर पर सराहनीय सेवाओं के लिए पुलिस पदक से पुरस्कृत किया गया है।

वे पश्चिम बंगाल में चुनाव के बाद की हिंसा सहित मानवाधिकार उल्लंघन के मामलों में आयोग की कई घटना स्थल जांच टीमों का हिस्सा रहे हैं तथा उन्होंने हिरासत और मुठभेड़ में हुई मौतों से संबंधित कई केस फाइलों का विश्लेषण किया है। उनके बहुमूल्य योगदान के लिए उन्हें वरिष्ठ अधिकारियों और आयोग से सराहना और प्रशंसा पत्र मिले हैं।

2007 में प्रतिनियुक्ति पर एक निरीक्षक के रूप में आयोग में शामिल होने से पहले, श्री सिंह ने उप-निरीक्षक के पद पर एक सुरक्षा अधिकारी के रूप में रिफाइनरी, पोर्ट ट्रस्ट आदि सहित विभिन्न सार्वजनिक क्षेत्र के उपक्रमों में सेवा दी थी। उन्हें 2013 में आयोग में शामिल किया गया था और 2015 में पुलिस उपाधीक्षक के रूप में पदोन्नत किया गया था।



## **Jammu & Kashmir: NHRC Takes Steps to Fill Human Rights Gap Through Inaugural Open Public Hearing**

<https://hamslivenews.com/2024/01/29/jammu-kashmir-nhrc-takes-steps-to-fill-human-rights-gap-through-inaugural-open-public-hearing/>

The National Human Rights Commission (NHRC) is taking a proactive approach to address the human rights void in Jammu and Kashmir. The NHRC has announced its intention to conduct a maiden, open public hearing on rights violations in the region, particularly after the revocation of its special status in 2019 and the abolition of the local rights watchdog.

According to an NHRC notice, the commission will hold a “Camp Sitting and Open Public Hearing on grievances of the general public regarding alleged human rights violations in the UT of Jammu and Kashmir from February 7 to February 9 in Srinagar.”

This announcement follows a Supreme Court directive less than a year ago, urging the central government to consider establishing a mechanism allowing residents of Jammu and Kashmir to file complaints directly with the NHRC from within the region.

The NHRC notice invites people to register their complaints by January 29, specifically related to “alleged violation of human rights by a public servant or negligence by a public servant in prevention of such violation.” Complaints deemed suitable for inquiry will be addressed during the open public hearing.

Jammu and Kashmir has faced a void in the realm of human rights watchdogs since the closure of the State Human Rights Commission (SHRC) by the central government in 2019. The SHRC, among other institutions, was dismantled following the abrogation of the special status. Several human rights organizations ceased to operate due to the government’s intolerance for dissent.

Notably, rights activist Khurram Parvez, recognized by the UN’s human rights body as a “tireless advocate for the families of disappeared,” has been in detention since 2021.

The government-appointed SHRC was actively investigating numerous cases of rights violations, primarily involving security forces. In March 2020, the NHRC was granted authority to address all human rights concerns in the Union Territory. However, the absence of local offices has hindered its effectiveness.

The closure of the SHRC prompted criticism from the UN rights body in September 2020, with nine rapporteurs urging the government to explain the shutdown. The UN body also called for an investigation into alleged instances of forced disappearance and mass graves in Jammu and Kashmir. The abrupt closure of the SHRC left families with

limited options, and the letter highlighted its role in acknowledging crimes previously denied by the government.

The SHRC had acknowledged the 1991 Kunan Poshpora incident and the Sialan Poonch massacre, where security forces allegedly shot 19 people at point-blank range in August 1998. The NHRC's upcoming open public hearing aims to address the longstanding human rights concerns in Jammu and Kashmir.